COURT NO. 4

THE HONOURABLE SRI JUSTICE A V SESHA SAI THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO

To be Heard on Thursday	The 9th day of	of April 2020- (AT 10:30 AM -	THROUGH VIDEO	CONFERENCE)
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To be heard on Thursday The 9th day of April 2020- (AT 10.50 AW - THROUGH VIDEO CONFERENCE)						
SNO	CASE	(DAILY LIS' PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
<u>INTER</u> 1	RLOCUTORY CRLA/334/2015 IA 1/2020 IA 3/2015(CRLAMP 499/2015)	LAKSHMI D S	PUBLIC PROSECUTOR (AP)	KRISHNA		
2	CRLA/151/2017 IA 5/2017(CRLAMP 3266/2017) IA 1/2020	J SUDHEER	PUBLIC PROSECUTOR (AP)	GUNTUR		
3	CRLA/126/2019 IA 1/2020	RAVI SHANKAR JANDHYALA	PUBLIC PROSECUTOR (AP)	GUNTUR		
4	CRLA/133/2019 IA 1/2020	BALAJI RAO SODESETTI	PUBLIC PROSECUTOR (AP)	KRISHNA		
ADMIS 5	SSION (CENTRAL GOVT.) WP/8157/2020 IA 1/2020	S SURENDRA KUMAR		VISAKHAPATNAM		

COURT NO. 4 THE HONOURABLE SRI JUSTICE A V SESHA SAI Oth day of April 2020 (AFTER BENCH WORK - THROUGH VIDEO CONFERENCE)

To be Heard on Thursday The 9th day of April 2020- (AFTER BENCH WORK - THROUGH VIDEO CONFERENCE)						
		(BAIL PETITIO	ONS)			
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
	SSION (HOME)					
6	WP/8156/2020 IA 1/2020	KANCHARLA DURGA LAVANYA		GUNTUR		
INTER	RLOCUTORY (REGULAR BAII	<u>LS)</u>				
7	CRLP/1604/2020	P V N KIRAN KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR		
8	CRLP/1714/2020	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR		
9	CRLP/1716/2020	KAKUMANU JOJI AMRUTHA RAJU	DUBLIC DROSECUTOR (AD)	KRISHNA		
9	CRLP/17 10/2020	KANDIMANU JOJI AMROTHA KAJO	PUBLIC PROSECUTOR (AP)	KKISHINA		
10	CRLP/1718/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM		
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11	CRLP/1720/2020	M V SUBBA REDDY	PUBLIC PROSECUTOR (AP)	GUNTUR		
12	CRLP/1721/2020 IA 2/2020	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI		
	IA 1/2020					
	IA 3/2020					
40	CDI D/4707/0000	V CDINIVACIII A DEDDV	DUDUC PROCECUTOR (AD)	CDUZAZI II AM		
13	CRLP/1727/2020	V SRINIVASULA REDDY	PUBLIC PROSECUTOR (AP)	SRIKAKULAM		
INTER	RLOCUTORY (ANTICIPATOR	Y BAILS)				
14	CRLP/1580/2020	S DILIP JAYA RAM	PUBLIC PROSECUTOR (AP)	GUNTUR		
			,			
15	CRLP/1581/2020	MANCHANAPALLI SURYANARAYANA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI		
16	CRLP/1588/2020	T S ANIRUDH REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR		
17	CRLP/1592/2020	RAMA CHANDRA RAO GURRAM	PUBLIC PROSECUTOR (AP)	KURNOOL		
40	CDI D/4500/0000	V DOODESU KUMAD DEDDY	DUDUC PROCECUTOR (AD)	CDC NELLODE		
18	CRLP/1596/2020	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE		
19	CRLP/1603/2020	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP)	KRISHNA		
	O1(2) / 1000/2020	TILLIX EXTENSION	r ebble r reebberer (vii)			
20	CRLP/1626/2020	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR (AP)	GUNTUR		
		O_{Λ}				
21	CRLP/1629/2020	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	YSR KADAPA		
22	CRLP/1639/2020	P V N KIRAN KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR		
	0010/10000	0.7.000/7		141511001		
23	CRLP/1655/2020	S D GOWD	PUBLIC PROSECUTOR (AP)	KURNOOL		
24	CRLP/1660/2020	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP)	SRIKAKULAM		
24	GIVEI / 1000/2020	DI CHALLA GILINIVAGA ILLUUT	TODEICT ROSEGOTOR (AL)	SKIIVAKOLAWI		
25	CRLP/1671/2020	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP)	GUNTUR		
26	CRLP/1673/2020	N RAVI PRASAD	PUBLIC PROSECUTOR (AP)	GUNTUR		
27	CRLP/1685/2020	Y NAGI REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE		
28	CRLP/1686/2020	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP)	ANANTAPUR		

COURT NO. 6 THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO

To be Heard on Thursday The 9th day of April 2020- (AFTER BENCH WORK - THROUGH VIDEO CONFERENCE) (BAIL PETITIONS) PETITIONER ADV. RESPONDENT ADV. DISTRICT SNO **CASE INTERLOCUTORY (REGULAR BAILS)** MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) CRI P/1690/2020 VISAKHAPATNAM CRI P/1736/2020 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) **VISAKHAPATNAM** 3 CRI P/1737/2020 PARTHASARADHY ACHUTA PUBLIC PROSECUTOR (AP) **KRISHNA** CRLP/1741/2020 G VENKATA REDDY PUBLIC PROSECUTOR (AP) VISAKHAPATNAM CRLP/1742/2020 G VENKATA REDDY PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 5 CRLP/1743/2020 G VENKATA REDDY PUBLIC PROSECUTOR (AP) EAST GODAVARI 6 CRLP/1744/2020 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) VISAKHAPATNAM PUBLIC PROSECUTOR (AP) CHITTOOR CRI P/1745/2020 PALLA BALU ANII KUMAR 8 **INTERLOCUTORY (ANTICIPATORY BAILS)** CRLP/1688/2020 N ASHWANI KUMAR PUBLIC PROSECUTOR (AP) VISAKHAPATNAM CRLP/1700/2020 RAMAKRISHNA AKURATHI PUBLIC PROSECUTOR (AP) **PRAKASAM** 10 SRIKAKUI AM 11 CRI P/1702/2020 CHANDRA SEKHAR II APAKURTI PUBLIC PROSECUTOR (AP) P S P SURESH KUMAR **GUNTUR** 12 CRLP/1704/2020 13 CRLP/1709/2020 K A NARASIMHAM PUBLIC PROSECUTOR (AP) VISAKHAPATNAM CRLP/1717/2020 KAKUMANU JOJI AMRUTHA RAJU VISAKHAPATNAM 14 T JANARDHAN RAO PUBLIC PROSECUTOR (AP) **CHITTOOR** 15 CRLP/1725/2020 CRLP/1726/2020 T JANARDHAN RAO PUBLIC PROSECUTOR (AP) **CHITTOOR** 16 CRLP/1730/2020 N ASHWANI KUMAR PUBLIC PROSECUTOR (AP) **CHITTOOR** 17 N ASHWANI KUMAR PUBLIC PROSECUTOR (AP) CHITTOOR CRI P/1731/2020 18 N ASHWANI KUMAR 19 CRLP/1732/2020 PUBLIC PROSECUTOR (AP) **CHITTOOR** VENKATESWARLU VALMIKI 20 CRLP/1739/2020 PUBLIC PROSECUTOR (AP) KURNOOL CRLP/1740/2020 DASARIS V V S V PRASAD PUBLIC PROSECUTOR (AP) WEST GODAVARI 21 CRLP/1746/2020 N ASHWANI KUMAR KURNOOL